

Constitution of Benches with effect from 4th of February, 2013.

Sl. No.	Ct. Name of Hon'ble Judges	Jurisdiction	
1	C.J.'s Hon. The Acting Chief Justice Court Hon. Dilip Gupta, J.	Fresh, order, admission, hearing Public Interest Litigation (Civil) except assigned/nominated matters, Environment Matters, Tolls on River Bridges in U.P., Application under Article 228 of the Constitution of India AND Fresh, order, admission, hearing Public Interest Litigation (Criminal) except assigned/nominated matters from January 1 st , 2013 onwards. AND Fresh, order, admission, hearing Special Appeals (other than service and education matters). AND Fresh, order, admission, hearing Misc. Writs in relation to providing Gunner/Security and in relation to personal life and liberty etc. from 01.01.2009 onwards. AND Fresh, order, admission, hearing Land Acquisition matters and listed Land Acquisition from January 1 st , 2011 onwards including Bunch cases. <u>At 2.00 P.M.:</u> Thereafter: Then Hon. The Acting Chief Justice (On Friday at 2.00 P.M.)	Misc. Writs for the year 2005 for Orders, Admission and Hearing. Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned. Matters under Section 11 of the Arbitration and Conciliation Act, 1996 and Expedite Matters.
2	33 Hon. Sushil Harkauli, J. Hon. Manoj Misra, J.	Fresh, order, admission, hearing and all listed Special Appeals arising out of service and education matters, cases under Intellectual Property Rights and Medical Admission Matters on priority basis. AND Listed Misc Writs upto the year 2008 for Orders, Admission and hearing including Bunch Cases. <u>At 2.00 P.M.:</u> Thereafter:	Misc. Writs for the year 2006 for Orders, Admission and hearing Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned.

3 36 Hon. R.K. Agrawal, J. Fresh, order, admission, hearing Service Writs including that
Hon. Jayashree Tiwari, J. of Judicial Officers, Employees of High Court and subordinate
Courts

AND

Listed Service Writs including that of Judicial Officers,
Employees of High Court and subordinate Courts from 1st,
January, 2010 onwards for Orders, Admission and Hearing
including bunch cases.

At 2.00 P.M.:

**On priority basis Service Writs relating to
transfer/suspension of all categories,** Service Writs for
the year 2003 and infructuous cases irrespective of the year
for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of
the category assigned.

4 3 Hon. Laxmi Kanta Mohapatra, J. Fresh, order, admission, hearing Writs relating to Local Bodies
Hon. Sunita Agarwal, J. (including Cooperative Societies, All Societies and
Corporations).

AND

Listed Writs relating to Local Bodies (including Cooperative
Societies, All Societies and Corporations) from 1st January,
2009 onwards including Bunch Cases.

Thereafter:

Misc. Writs for the year 2004 and 2005 for Orders, Admission
and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of
the category assigned.

5 37 Hon. S.K. Singh, J. Fresh, order, admission, hearing Writs relating to Urban
Hon. Brijesh Kumar Srivastava-II, J. Ceiling and all fresh and listed Writs relating to other
Recovery including Matters arising out of proceedings U/s 29
of State Financial Corporation Act, Mines and Minerals.

AND

Listed Writs relating to Urban Ceiling from January 1st of 2009
onwards and listed Control Orders and Land Acquisitions for
the year 2009 and 2010 for Orders, Admission and Hearing
including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 2003 and 2006 for Orders, Admission
and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of
the category assigned.

- | | | | | |
|----|----|--|--|---|
| 6 | 29 | Hon. Sunil Ambwani, J.
Hon. Bharat Bhushan, J. | <p>Fresh, order, admission, hearing Misc. Writs (except Writs relating to providing Gunner/Security and in relation to personal life and liberty)</p> <p style="text-align: center;">AND</p> <p>Listed Misc. Writs (except Writs relating to providing Gunner/Security and in relation to personal life and liberty) from 01.01.2009 onwards.</p> <p><u>At 2.00 P.M.:</u></p> <p>Thereafter:</p> | <p>Misc. Writs upto the year 2002 and for the year 2006 for Orders, Admission and Hearing.</p> <p>Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned.</p> |
| 7 | 9 | Hon. Ashok Bhushan, J.
Hon. Abhinava Upadhya, J. | <p>Fresh, order, admission, hearing Writs relating to Control Orders.</p> <p style="text-align: center;">AND</p> <p>Listed Writs relating to Control Orders from January 1st, 2011 onwards.</p> <p><u>At 2.00 P.M.:</u></p> <p>Thereafter:</p> | <p>Misc. Writs for the year 2006 for Orders, Admission and Hearing.</p> <p>Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned.</p> |
| 8 | 21 | Hon. S.P. Mehrotra, J.
Hon. Zaki Ullah Khan, J. | <p><u>Thereafter:</u></p> <p>Thereafter:</p> | <p>Listed Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts upto the year 2009 for Orders, Admission and hearing including Bunch Cases.</p> <p>Service Writs upto the year 2002 and for the year 2004 for Orders, Admission and Hearing.</p> <p>Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned.</p> |
| 9 | 34 | Hon. Vineet Saran, J.
Hon. Pankaj Naqvi, J. | <p><u>At 2.00 P.M.:</u></p> <p>Thereafter:</p> | <p>Fresh, order, admission, hearing and all Listed F.A.s, Family Court Appeals and Writs relating to State Reorganization matters including Bunch Cases.</p> <p>Oldest F.A.s for Orders, Admission and Hearing.</p> <p>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p> |
| 10 | 35 | Hon. Rakesh Tiwari, J.
Hon. Anil Kumar Sharma, J. | <p><u>Thereafter:</u></p> <p>Thereafter:</p> | <p>Fresh, order, admission, hearing and all Listed F.A.F.Os.</p> <p>Oldest F.A.F.O.s for Orders, Admission and Hearing.</p> <p>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p> |

- 11 32 Hon. Prakash Krishna, J.
Hon. Ram Surat Ram (Maurya), J.
- Fresh, order, admission, hearing and all Listed Division Bench Writs relating to Recovery of Tax matters, Income Tax Reference, Income Tax Appeals, Custom and excise matters,
- At 2.00 P.M.: Tax Matters upto the year 2005 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 12 5 Hon. Rajes Kumar, J.
- Fresh, order, admission, hearing and all Listed F.A.F.O.s.
- At 2.00 P.M.: Oldest F.A.F.O.s for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 13 4 Hon. S.U. Khan, J.
- Fresh, order, admission, hearing Writs arising out of Suits and all Fresh and Listed Application u/s 24 C.P.C. all Writs under Article 227 of the Constitution of India and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court including Bunch Cases.
- AND
- Listed Writs arising out of Suits from 1st January, 2009 onwards
- Thereafter: Misc. Writs for the year 1999 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 14 40 Hon. Devendra Pratap Singh, J.
- Fresh, order, admission, hearing and all Listed Civil Contempt including Bunch Cases.
- Thereafter: Civil Contempt upto the year 2007 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 15 39 Hon. V.K. Shukla, J.
- Fresh, order, admission, hearing Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society)
- AND
- Listed Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society) from January Ist, 2009 onwards including Bunch Cases.

- At 2.00 P.M.:
- On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writs for the year 1996 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- 16 46 Hon. Amar Saran, J.
Hon. Bachchoo Lal, J.
- Fresh, order, admission, hearing all listed Habeas Corpus Writs, Criminal Appeals under Section 372 Cr.P.C., Government Appeals U/S 378 Cr.P.C. and Capital Cases.
- AND
- Listed Public interest Litigation (Criminal) except assigned/nominated matters upto 31.12.2012 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.:
- Oldest Government Appeals for Orders and Admission.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 17 38 Hon. Arun Tandon, J.
- Fresh, order, admission, hearing Educational Matters including society matters with regard to Educational Institutions
- AND
- Listed Educational Matters including society matters with regard to Educational Institutions from January 1st, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.:
- Misc. Writs for the year 1995 & 1996 and infructuous cases irrespective of the year for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 18 1 Hon. Tarun Agarwala, J.
- Fresh, order, admission and hearing Matters Under Industrial Disputes Act and all Labour Law Enactments
- AND
- Listed Service Writs including that of Employees of High Court and subordinate Courts from the year 2006 to 2008 and Matters Under Industrial Disputes Act and all Labour Law Enactments from 1st January, 2009 onwards for Orders, Admission and Hearing including Bunch Cases
- At 2.00 P.M.:
- Misc. Writs for the year 1998 for orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 19 7 Hon. Krishna Murari, J.
- Fresh, order, admission, hearing and all Listed Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court.

- At 2.00 P.M.: Oldest Rent Control Writs for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 20 18 Hon. Sanjay Misra, J. Fresh, order, admission, hearing Writs relating to Ceiling Matters and all Fresh and Listed Writs relating to Consolidations Matters.
- AND
- Listed Writs relating to Ceiling Matters from 1st January, 2009 onwards
- At 2.00 P.M.: Writ-B upto the year 1977 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 21 55 Hon. Ravindra Singh, J.
Hon. Anil Kumar Agarwal, J. Fresh, order, admission, hearing and all listed Criminal Writs
- At 2.00 P.M.: Oldest Criminal Writs for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 22 30 Hon. A.P. Sahi, J. Fresh, order, admission, hearing Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society
- AND
- Listed Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society from January Ist, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ upto the year 1995 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 23 2 Hon. Vikram Nath, J. Fresh, order, admission, hearing Misc. Writs (except Writs arising out of suits and Educational Institutions)
- AND
- Listed Misc. Writs (except Writs arising out of suits and Educational Institutions) from January Ist, 2009 onwards including Bunch Cases.

		<u>Thereafter:</u>	Misc. Writs upto the year 1994 and for the year 1997 and infructuous cases irrespective of the year for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
24	11	Hon. Sabhajeet Yadav, J.	Listed Service Writs including that of Employees of High Court and subordinate Courts, Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society from the year 2001 to 2005 for Orders, Admission and Hearing including Bunch Cases
		<u>Thereafter:</u>	On priority basis Service Writs relating to transfer/suspension of all categories, Service Writ for the year 1996 and infructuous cases irrespective of the year for orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
25	59	Hon. Sudhir Agarwal, J.	Fresh, order, admission, hearing and all listed Second Appeals.
		<u>Thereafter:</u>	Second Appeals upto the year 1978 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
26	42	Hon. Vinod Prasad, J. Hon. Surendra Kumar, J.	Fresh, order, admission and all listed Division Bench Criminal Appeals (except Criminal Appeals U/S 376 I.P.C.) including those where record has been called for considering the application for bail, Criminal Contempt, Criminal Appeals arising from POTA and Contempt Appeals.
		<u>At 2.00 P.M:</u>	Oldest Criminal Appeals (except Criminal Appeals U/S 376 I.P.C.) for Orders.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned and Criminal Appeals (except Criminal Appeals U/S 376 I.P.C. and Expedited Criminal Appeals by the Hon'ble Supreme Court/Hon'ble Court) from 01.01.2012 onwards for Hearing.
27	58	Hon. Bharati Sapru, J.	Listed Misc. Writs from the year 2006 to 2008 for Orders, Admission and Hearing including Bunch Cases.
		<u>Thereafter.:</u>	Misc. Writs for the year 1998 and infructuous cases irrespective of the year for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 28 6 Hon. Ran Vijai Singh, J. Fresh, order, admission, hearing Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act and All Fresh and Listed Writs arising out of the orders of Board of Revenue
AND
Listed Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2009 onwards including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1999 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 29 10 Hon. Pankaj Mithal, J. Fresh, order, admission, hearing and all Listed Tax, Excise including Central Taxation, Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR and All Writs relating to Indian Stamp Act including Bunch Cases.
- Thereafter: Tax Matters upto the year 2005 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 30 52 Hon. Dharnidhar Jha, J.
Hon. Y.C. Gupta, J. Fresh, order, admission, hearing and all Listed **Criminal Appeals U/S 376 I.P.C.** and Listed Criminal Appeals upto the year 2011 and all Expedited Criminal Appeals by the Hon'ble Supreme Court/Hon'ble Court for Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 31 41 Hon. Sunil Hali, J. Fresh, order, admission, hearing Matters U/Ss 482 & 483 Cr.P.C. (except complaint case and prayer for same day bail disposal) from October 1st, 2012 onwards. .
AND
Listed All Matters U/Ss 482 & 483 Cr.P.C. upto the year 2011 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and Oldest Matters U/Ss 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

32 43 Hon. Surendra Singh, J. Fresh, order, admission, hearing Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.**) and Defective Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.**) irrespective of the year for Orders.

AND

Listed Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.**) from January 1st, 1988 onwards.

At 2.00 P.M.:

On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal and Oldest Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.**) for Bail and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.**) for Hearing.

33 31 Hon. A.K. Tripathi, J. Listed Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society for the year 2008 for Orders, Admission and Hearing including Bunch Cases.

34 51 Hon. S.K. Gupta, J. Fresh, order Minor Bail Applications.

AND

Listed Minor Bail Applications from January 1st, 2013 onwards.

At 2.00 P.M.:

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

35 47 Hon. Bala Krishna Narayana, J. Fresh order Major Bail Applications.

AND

Listed Major Bail Applications from 1st July, 2012 onwards.

At 2.00 P.M.:

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed and Oldest Major Bail Applications and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

36 26 Hon. R.D. Khare, J. Listed Misc. Writs upto the year 2005 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1999 for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned.

- 37 53 Hon. N.A. Moonis, J. Listed Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.**) upto 31.12.1987 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 38 50 Hon. S.C. Agarwal, J. Fresh, order, admission, hearing Criminal Revisions and all fresh and listed Criminal Writs.
- AND
- Listed Criminal Revisions from January 1st, 2011 onwards.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Criminal Writs upto the year 1999 and Oldest Criminal Revisions for Orders, Admission and Hearing.
- 39 44 Hon. Ashok Srivastava, J. Listed Minor Bail Applications upto 30.06.2012 for Orders.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- 40 27 Hon. Dinesh Gupta, J. Fresh, order, admission, hearing and all Listed F.A.s.
- Thereafter: Oldest F.A.s for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 41 49 Hon. Kalimullah Khan, J. Fresh, order, admission, hearing and all Listed Criminal Appeals under Section 372 Cr.P.C. and Government Appeals U/S 378 Cr.P.C. & 407, Habeas Corpus Writs and N.D.P.S. Appeals.
- At 2.00 P.M. **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and Matters U/S 407 upto 2008 and oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 42 25 Hon. V.P. Pathak, J. Listed Major Bail Applications upto the year 2010 for Orders.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- 43 19 Hon. P.K.S. Baghel, J. Listed Service Writs including that of Employees of High Court and subordinate Courts, Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society upto the year 2000 for Orders, Admission and Hearing including Bunch Cases
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ for the year 1996 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 44 28 Hon. B. Amit Sthalekar, J. Listed Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society for the year 2006 and 2007 for Orders, Admission and Hearing including Bunch Cases
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ for the year 1996 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 45 54 Hon. Ramesh Sinha, J. Fresh, order, admission, hearing Matters U/Ss 482 & 483 Cr.P.C. relating to complaint case and prayer for same day bail disposal from October 1st, 2012 onwards.
- AND
- Listed All Matters U/Ss 482 & 483 Cr.P.C. from 01.01.2012 to 30.09.2012 onwards.
- 46 23 Hon. Mohd. Tahir, J. Listed Major Bail Applications for the year 2011 for Orders.
- 47 48 Hon. Mushaffey Ahmad, J. Listed Criminal Revisions upto 31.12.2009 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Oldest Criminal Revisions for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 48 12 Hon. Aditya Nath Mittal, J. Listed Criminal Revisions for the year 2010 for Orders, Admission and Hearing including Bunch Cases.

49	45	Hon. Mahendra Dayal, J.	Fresh, order, admission, hearing and all Listed Criminal Appeals U/S 376 I.P.C..
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
50	13	Hon. Virendra Vikram Singh, J.	Listed Major Bail Applications from 01.01.2012 to 30.06.2012 for Orders.
51	16	Hon. Het Singh Yadav, J.	Listed Minor Bail Applications from 01.07.2012 to 31.12.2012 for Orders.

ACTING CHIEF JUSTICE
29.01.2013